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C.A.T. Bench, JAIPUR

Date of Order	Orders
12-12-96	Not present for the applicant D. B. not formed today. Be listed before D. B. on..... 16-1-97 Dy. Registrar C.A.T. Jaipur Bench
16.1.97	Mr. Shiv Kumar, Counsel for the applicant Counsel for the applicant prays for adjournment. May be listed for admission on 3-4-97. (O. P. Sharma) Administrative Member (GOPAL KRISHNA) Vice Chairman (J)
3-4-97	Mr. Shiv Kumar, Counsel for the applicant D. B. not formed today. Be listed before D. B. on..... 23-5-97 Dy. Registrar C.A.T. Jaipur Bench
23.5.97	Mr. Shiv Kumar, Counsel for the applicant The learned counsel for the applicant seeks permission to withdraw the application. The application is dismissed as withdrawn. (RATAN PRakash) Judicial Member (O. P. SHARMA) Administrative Member

Received
on 29/5/97
JW